

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 852  
ANSWERED ON 08/12/2025**

**HYDERABAD METRO RAIL PHASE 1 PROJECT**

**852. SHRI ANIL KUMAR YADAV MANDADI:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether it is a fact that one of the major stake holder in Hyderabad Metro Rail Phase 1 Project has expressed its intention to exist from the Hyderabad Metro Rail Phase 1 Project;
- (b) if so, the details thereof;
- (c) whether Government has taken any decision in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) & (b): Yes. Government of Telangana (GoTG) has informed that the concessionaire of Hyderabad Metro Phase-1 i.e. M/s L&T Hyderabad Metro Rail Private Limited has expressed its intention to exit from the Phase 1 project.
- (c) to (e) Government of Telangana (GoTG) has further informed that the State Cabinet has in-principle agreed for purchase of L&T's equity stake in Hyderabad Metro Phase-1 project.

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